

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 88 OF 2011 &
I.A. No. 157 of 2011**

Dated 11th—July, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

PTC India LimitedAppellant (s)
Versus	
Gujarat Electricity Regulatory Comm. & Anr.	... Respondent (s)

Counsel for the Appellant (s) : Mr. Parag Tripathi, ASG, Mr. Aashish Bernard,
Mr. Varun Pathak & Mr. Shadan Farasat

ORDER

Admit. Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent No. 2. Notice to be issued to the other Respondents returnable on 27.07.2011. Dasti service is permitted.

Post the matter on **27.07.2011**. In the meantime, the proceedings pending before the Commission may not go on. Pleadings in this matter be completed before the next date.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS